- ii) Duration
- iii) Coverage
- iv) Cost

Discontentment Among AliMS Doctors for Promotional Opportunities

10752. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the discontentment among the doctors and specialists in the All India Institute of Medical Sciences, New Delhi due to poor promotional opportunities in the Institute;
- (b) whether Government have received any memorandum from the doctors of the Institute; and
- (c) if so, the steps being taken by Government to provide better promotional opportunities to the doctors and the specialists in the Institute to boost their morale?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (c). The doctors of the AIIMS have submitted a memorandum to the Director, AIIMS for cadre review and time bound promotion as in the Central health Service. The Governing Body of the AIIMS in its meeting held on 26.4. 1988 has authorised the President, AIIMS to constitute a Committee for cadre review for AIIMS Faculty Staff.

Improvement of Iron-Ore Handling Facilities at Paradip Port

10753. SHRI SRIBALLAV PANI-GRAHI: Will the Minister of SURFACE TRANSPORT be pleased to state: 5 Years

50, 000 women will be trained directly and indirectly.

Rs. 2.13 crores.

- (a) whether M/s. Hyundai Corporation of South Korea have been entrusted the preparation of a Detailed Project Report for improving iron-ore handling facilities at Paradip Port;
- (b) if so, whether the Detailed Project Report has been received and approved by Government;
- (c) if so, the time by which the scheme is likely to be implemented;
 - (d) if not, the reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) to (d). The Detailed Project Report is expected to be received by January, 1989. Further Action can be taken only after examination of D.P.R.

Allotment of Units to Orthopaedic Surgeons

10754. SHRI R. DHANUSHKODI ATHITHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Orthopaedic surgeons are allotted units in Central Government Hospitals after one year of service;
- (b) whether such a system is not adopted in Dr. Ram Manohar Lohia Hospital, New Delhi and Orthopaedic surgeons with a service of number of years have not been allotted units so far;

- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps being taken to rectify the situation so that this class of doctors does not suffer?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):
(a) to (d). There is no hard and fast rule for allotment of a Unit. The division of a Department into various units is a purely internal arrangement determined by the Head of the Institution to streamline the functioning of a particular department.

Claim to a unit cannot be made on the basis of seniority. The doctor has to prove his competency, efficiency and capability for handling work independently which includes emergencies of all sorts.

[Translation]

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Recognition to Electropathy

10755. SHRI MANKURAM

SODI:

SHRI RAM BHAGAT

PASWAN:

SHRI BAPULAL

MALVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a sub-committee to consider the question of giving recognition to electropathy, the fifty system of medical treatment was constituted by Government on 19 April, 1988; and
- (b) if so, the time by which its report is likely to be submitted to Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF

CIVIL AVIATION (SHRI MOTILAL VORA):

(a) A decision has been taken to constitute a sub-committee for investigating the Electropathy system of medicine; the same has not been constituted so far.

(b) Does not arise.

[English]

Launching of Special Programmes to Check Infant Mortality

10756. SHRI S.B.SIDNAL: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether Karnataka has the second lowest infant mortality in the country;
 - (b) if so, the mortality rate State-wise;
- (c) whether Union Government have launched a special programme in the States where the mortality rates are high;
- (d) if so, the details of programmes launched, and
- (e) to what extent the mortality has been reduced in the States where it was high?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINSTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (e). As per latest estimates of SRS of RGI the Infant Mortality Rate of Karnataka in 1986 was 74 per 1000 live births, which is higher than those of Kerala, Maharashtra, Punjab and West Bengal.

The steps taken by the Government of India to reduce the infant mortality include improvement of health infrastructure, training of health manpower, health education, adoption of 'risk approach', universal immunization of children, oral rehydration therapy in diarrhoeal diseases, promotion of breast